

Annexure – 5

Name of the corporate debtor: ANIL LIMITED

Date of commencement of Liquidation: 25-10-2018 List of stakeholders as on: 13-01-2020)

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received	Details of claim admitted		Amount of contingent claim	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Amount claimed	Amount of claim admitted	Amount covered by security interest				
1	Commissioner Of State Tax Gujarat	State Government	5459665301	5459665301	No	-	-	-	
2	Commissioner Of State Tax Gujarat	State Government	4557567058	4557567058	No	-	-	-	
3	Income Tax Department	Central Government	399535310		No	-	39,95,35,310	-	
4	Commissioner Of Customs	Central Government	44785575		No	-	4,47,85,575	-	
5	Ahmedabad Municipal Corporation	Local Authority	8055957	8055957	No	-	-	-	
6	Assistant Commissioner, Cgst & Central Excise, Division - Ii (Naroda Road) (North)	Central Government	42513277	42513277	No	-	-	-	
7	ESI Corporation, Regional Office, Ahmedabad	State Government	4716700	4716700	No	-	-	-	
8	Assiatant Commissioner Of CGST	State Government	12418110	12418110	No	-	-	-	
Total			10,52,92,57,288	10,08,49,36,403					